### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. †274

TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

ACCIDENTS CAUSED DUE TO TRAFFIC RULES

### †274. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Government has conducted any investigation regarding the fact that the police do not take appropriate action as per law in the cases related to deaths of poor and middle class people in accidents caused due to violation of traffic rules by minors and youth from rich families;
- (b) If so, the number of police personnel responsible for messing up the investigation; and
- (c) the details of the action taken against such personnel and the outcome thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Police and Public Order are State subjects as per the seventh schedule of Constitution of India. Hence, respective State Governments take action in respect of such incidents. Specific data in this regard is not maintained centrally.

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